

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI
Original Application No. 355/2022**

In the matter of:

HariApplicant

Versus

Govt. of NCT of DelhiRespondents

NDOH: 07.12.2022

INDEX

| Sl.No. | Particulars | Page No. |
|--------|---|----------|
| 1. | Action Taken Report on behalf of Delhi Pollution Control Committee with respect to order dated 20.05.2022. | 1 - 4 |
| 2. | <u>Annexure -1</u> Copy of the joint inspection report dated 08.06.2022. | 5 |
| 3. | <u>Annexure -2</u> Copy of the joint inspection report dated 22.06.2022. | 6 - 7 |
| 4. | <u>ANNEXURE-3.</u> letter dated 28.06.2022 issued to Municipal Corporation of Delhi, and Department of Forest and Wild Life and SDM (Hauz Khas) | 8 |
| 5. | <u>ANNEXURE-4 (Colly)</u> Copies of reminder letters dated 15.07.2022, 25.07.2022 and 03.08.2022 issued to Municipal Corporation of Delhi and Department of Forest and Wild Life. | 9 - 11 |
| 6. | <u>ANNEXURE-5.</u> Copy of ATR furnished by Revenue Authorities along with photographs. | 12 - 15 |
| 7. | <u>ANNEXURE-6.</u> Copy of letter dated 09.09.2022 issued to Commissioner, MCD and Conservator of Forest | 16 |

| | | |
|-----|---|-------|
| 8. | <u>ANNEXURE-7.</u> Copy of the letter dated 29.09.2022 issued to DWB | 17 |
| 9. | <u>ANNEXURE-8.</u> Copy of the letter dated 26.09.2022 received from Dy. Conservator of Forests (South) | 18 |
| 10. | <u>ANNEXURE-9.</u> Copy of the ATR dated 26.09.2022 received from MCD | 19-20 |

Filed by

(Delhi Pollution Control Committee)
Respodents

Dated: 18th October, 2022
Place: Delhi

①

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI
Original Application No. 355/2022**

In the matter of:

HariApplicant

Versus

Govt. of NCT of DelhiRespondents

**ACTION TAKEN REPORT ON BEHALF OF DELHI POLLUTION
CONTROL COMMITTEE WITH RESPECT TO ORDER DATED
20.05.2022.**

IT IS MOST RESPECTFULLY SHOWETH:

1. That, the above mentioned matter was taken up by this Hon'ble Tribunal on 20.05.2022 and pleased to constitute a Joint Committee comprising of DPCC, Municipal Corporation, Delhi and Department of Forest and Wildlife. The joint Committee was directed to observe:
 - (a) whether there is any green-belt near Max Hospital Saket, New Delhi,
 - (b) whether there is any encroachment on any part of the green-belt,
 - (c) whether any trees have been cut and removed from the green-belt,
 - (d) whether any person has stored any scrap material or any other equipment or goods in the encroached area; and
 - (e) whether any plastic, polythene bags or electric wires were/are being burnt in the area.

2. That in compliance of the direction dated 20.05.2022, the joint committee visited the site, but the inspection could not be completed due to law and order problem. To avoid law and order problem, Police protection was also sought by the inspecting team. Copy of inspection report dated 08.06.2022 is enclosed herewith as **Annexure-1.**
3. That afresh inspection was carried out on 22.06.2022 by the officials of DPCC and Deputy Conservator of Forest (South). To protect the inspecting team, Delhi Police provided assistance. MCD officials DID not join the inspection. Following are the observations of the team:-
- Ownership of the land mentioned in the said complaint could not be identified.
 - As informed by the official of Forest Department the land may be assumed to be deemed forest land (area approx. 06 hectare).
 - On the land some jughies were present behind the Kadeem Zari Muslim Eidgah, Hauz Rani Village. No paper/documents were shown by the jhuggi dwellers. Therefore, it seems to be that they have encroached on the said land.
 - Some Scrap Material Shops were observed which were being operated by the people living in juggis.
 - Plastic, polythene bags and other dump material were found dumped in the said land.
 - Some fallen trees were also found naturally.
 - No burning of plastic, polythene bags or electric wires was observed.

Copy of the inspection report dated 22.06.2022 is enclosed herewith as **ANNEXURE-2.**

4. That DPCC issued letters to Municipal Corporation of Delhi, Department of Forest and Wild Life and SDM (Hauz Khas) on 28.06.2022 to take necessary action with regard to encroachment on MCD land/ deemed forest land and to

provide Action Taken Report by 08.07.2022. Copy of the letter dated 28.06.2022 is enclosed herewith as ANNEXURE-3. As no response was received from Municipal Corporation of Delhi and Department of Forest and Wild Life, therefore, reminders were issued on 15.07.2022, 25.07.2022 and 03.08.2022 to provide action taken report in the matter. Copy of the reminder letters are collectively enclosed herewith as ANNEXURE-4 (Colly).

5. That the Tehsildar (Hauz Khas) provided a report along with the photographs of the site. It was informed that a field inspection by Revenue Department was carried out on 07.07.2022 regarding the encroachment upon land behind Graveyard near Max Hospital Saket, New Delhi. Total encroachment is about on 2000-2500 sq. yards by jhuggi dwellers. This piece of land belongs to Delhi Wakf Board. DDA is developing the park nearby graveyard. No fallen trees were found in this land. However, some naturally fallen trees were observed in the nearby park developed by DDA.
Copy of report received from the Revenue Department along with photographs is enclosed herewith as ANNEXURE-5.
6. That DPCC issued a letter on 09.09.2022 to Commissioner, MCD and Conservator of Forest to provide action taken report with regard to letters issued earlier (as annexed herein above in annexure-4). Copy of the letter dated 09.09.2022 is enclosed herewith as ANNEXURE-6.
7. That DPCC issued a letter on 29.09.2022 to The Chief Executive Officer, Delhi Waqf Board (DWB) for removal of encroachment from the land belongs of Wakf Board and provide action taken report. Copy of the letter dated 29.09.2022 is enclosed herewith as ANNEXURE-7.

8. That, Dy. Conservator of Forests (South) has provided action taken report vide letter dated 26.09.2022. In the letter it is mentioned that, the area falls under jurisdiction of DDA and DDA is not responding to their request for a joint inspection for conducting enumeration of all the trees standing in the said area.

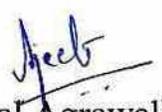
Copy of the letter dated 26.09.2022 received from Dy. Conservator of Forests (South) is enclosed herewith as ANNEXURE-8.

9. That, Municipal Corporation of Delhi has provided action taken report vide letter dated 26.09.2022. In the letter it is mentioned that, the area is known as "Haus Rani Park" and there are jhuggies, which are engaged in scrap material shope, plastic polythene bags etc. No sign of burning of plastic is noticed.

Copy of the letter dated 26.09.2022 received from MCD is enclosed herewith as ANNEXURE-9.

10. As can be seen, the issue in hand is about encroachment and land owning agency is not clear. It may be DDA or Delhi Waqf Board. Hence, suitable direction may be issued by this Hon`ble Tribunal to these departments for removal of encroachment.

The present status report may kindly be taken on record.


(Ajeeta Dayal Agrawal)
Sr. Environmental Engineer

Dated: 18th October, 2022

Place: Delhi

In compliance of Hon'ble NGT Order dated 20.05.2022 in O.A NO. 355/2022 titled as Hari Vs GNCTD joint Inspection was carried out by officials of DPCC, MCD, DFO, on 08/06/2022.

The Matter is regarding Cutting of Trees, Stored Scrap materials, Burning Plastic, Polythene & Electricity Wires behind graveyard near MAX HOSPITAL, SAKET, Delhi -

Following officials were present

1. Shivamsh Verma, DPCC.
2. RAJ KUMAR, DPCC
3. Pravin Thaware AE (MCD)
4. Anurag Sharma I.O. (Tree Office (Cell/Forest Deptt))
5. Javed (J.E., M.C.D.)
6. Dharmraj Gaudam (S.O Horticulture M.C.D)
7. Swameeta Singh ADH MCD

- (*) Since there is law & order issue, inspection could not be carried out properly.
- (*) Land owning Agency was also not clear / Anonymous DPA may also be present on the next inspection.
- (*) Law Security necessary Police Protection may also be required.

Anurag
8/6/22
IO (Forest Deptt)

Javed
J.E. / M.C.D.
08/6/22

SO (H) M.C.D.
08/6/22

ADH M.C.D.
08/6/22

Javed
08/06/22
AE (MCD)

Shivamsh
08/6/2022
(DPCC)

Ramdhani
08/06/2022
(DPCC)

In compliance of Hon'ble NGT order dated 20.05.2022 in O.A No-355/2022 titled as "Hari Vs GNCTO" joint inspection was carried out by the officials of DPCC, Deputy Conservator of Forest (South) & Delhi Police Personnel on 22/6/22.

Following were the observations/Facts gathered during inspection:-

- ① Ownership of the Land mentioned in the said Complaint is not identified as no official was present from Revenue Dept., Delhi.
- ② As informed by official of Forest Dept. The land is assumed to be deemed forest (Area Approx. 6 hectare).
- ③ On the land some jugghis were present behind Kadeem zeri muslim Eid gaah, haуз Ravi Village.
- ④ During the survey of these jugghis in the land, scrap material shops were operating by the peoples living in these jugghis.
- ⑤ Plastic, polythene bags and other dump materials were found dumped in this land.
- ⑥ Some trees found to be naturally fallen.
- ⑦ No burning of Plastic, polythene bags or electric wires were observed.
- ⑧ No paper/documents were provided by the people living in these jugghis/scrap shops, when asked. Therefore it seems to be that they have encroached in this land.

NIKUNJ MALIK
22/6/22
(JEE DPCC)

Ranabhan
TE, DPCC

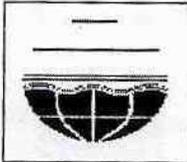
Prerna
IO (Forest Dept)

Copy
FS dated

ATTENDANCE SHEET OF JOINT INSPECTION IN COMPLIANCE TO THE ORDERS OF HON'BLE NGT IN OA NO. 355/2022 TITLED "HARI Vs GOVT. OF NCT OF DELHI

7

| S.No | NAME | DESIGNATION | MOB.NO. | SIGN |
|------|------------------|------------------|--------------|----------------------|
| 1. | NIKUNJ MALIK | JEE, DPCC | 8851100132 | <i>N. Kunj Malik</i> |
| 2. | RAVI KUMAR | TE, DPCC | 8010254553 | <i>Ravi Kumar</i> |
| 3. | ANURAG SHARMA | IO, Forest Dept. | 9719959180 | <i>Anurag Sharma</i> |
| (4) | ASI Girraj Singh | PS Saket | - 9911180099 | <i>Girraj Singh</i> |
| (5) | ASI Raghav Singh | P.S Saket | - 8375035086 | <i>Raghav Singh</i> |
| (6) | HC Nishu Ram | P. S Saket | 9999525816 | <i>Nishu Ram</i> |



DELHI POLLUTION CONTROL COMMITTEE
DEPARTMENT OF ENVIRONMENT, GOVT. OF NCT OF DELHI
 5th FLOOR, ISBT BUILDING, KASHMERE GATE, DELHI-06
 visit us at : <http://dpcc.delhigovt.nic.in>

F.No.DPCC/CMC-II/NGT/OA-355/2022/1174-76

Dated: 28/06/2022

To,

Annexure-3

- | | |
|--|---|
| <p>1. The Commissioner, Municipal Corporation of Delhi, Dr. S.P. Mukherjee Civic Center, JLN Marg, New Delhi-110002</p> | <p>2. Conservator of Forests Department of Forests and Wildlife, Govt. of NCT of Delhi A-Block, 2nd Floor, Vikas Bhawan, I.P. Estate, New Delhi-110002</p> |
| <p>3. SDM (Hauz Khas), Revenue Department, GNCTD, M.B. Road, Saket, New Delhi</p> | |

Sub:- Compliance to the orders of Hon'ble NGT in OA No. 355/2022 titled "Hari Vs Govt. of NCT of Delhi."

Sir,

This is with reference to the orders of Hon'ble NGT dated 20.05.2022 in OA No. 355/2022 titled "Hari Vs Govt. of NCT of Delhi." regarding encroachment upon land behind graveyard near Max Hospital, Saket, New Delhi and cutting Neem, Babool, Peepal and other trees from the green-belt and have stored scrap material besides burning plastic, polythene bags and electricity wires which results in emission of poisonous gases causing air pollution. Hon'ble NGT directed for a joint inspection of the site to cover following aspects:-

1. Whether there is any green-belt near Max Hospital Saket, New Delhi.
2. Whether there is any encroachment on any part of the green-belt.
3. Whether any trees have been cut and removed from the green-belt.
4. Whether any person has stored any scrap material or any other equipment or goods in the encroached area.
5. Whether any plastic, polythene bags or electric wires were/are being burnt in the area.

Accordingly, a joint inspection team was constituted comprising of officials from Department of Forests & Wildlife, MCD and DPCC.

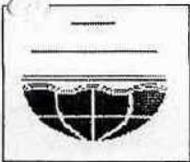
Inspection of the above said site was conducted on 08.06.2022 by the joint team but the said inspection/survey could not be completed due to law and order issue. Therefore, re-inspection of the said site was conducted on 22.06.2022. During the inspection, encroachment including some jhuggis was observed on the above mentioned site besides presence of scrap material shops. Plastic, polythene bags and other dump material were found dumped in the said land. Some fallen trees were also found perhaps naturally.

As the matter pertains to encroachment on MCD land/deemed forest land, therefore you are requested to kindly take necessary action at your end and provide an Action Taken Report in the matter by 08.07.2022 so that the same could be filed before Hon'ble NGT before next date of hearing on 16.08.2022.

Yours sincerely,

Encl: Copy of Joint Inspection Report dated 22.06.2022.


 (Ajeeta Dayal Agrawal)
 Incharge, (CMC-II)



DELHI POLLUTION CONTROL COMMITTEE
DEPARTMENT OF ENVIRONMENT, GOVT. OF NCT OF DELHI
 5th FLOOR, ISBT BUILDING, KASHMERE GATE, DELHI-06
 visit us at : <http://dpcc.delhigovt.nic.in>

9

F.No.DPCC/CMC-II/NGT/OA-355/2022/

15/6/22

Dated: 03/8/22

REMINDER-III

Annexure-4 (copy)

To,

1. **The Commissioner,
Municipal Corporation of Delhi,
Dr. S.P. Mukherjee Civic Center,
JLN Marg, New Delhi-110002**
2. **Conservator of Forests
Department of Forests and Wildlife,
Govt. of NCT of Delhi
A-Block, 2nd Floor, Vikas Bhawan,
I.P. Estate, New Delhi-110002**

Sub:- Compliance to the orders of Hon'ble NGT in OA No. 355/2022 titled "Hari Vs Govt. of NCT of Delhi."

Sir,

Kindly refer to this office letter dated 28.06.2022 (Copy enclosed) alongwith joint inspection report dated 22.06.2022 and reminder dated 15.07.2022^{25.07.22} (Copy enclosed) seeking ATR in Hon'ble NGT matter OA No. 355/2022 titled "Hari Vs Govt. of NCT of Delhi."

However, no ATR has been received from your department till date. As this matter is getting delayed, you are requested to kindly look into the matter and provide an Action Taken Report urgently so that the same could be filed before Hon'ble NGT before next date of hearing on 16.08.2022.

Yours sincerely,

Encl: As above.


(K. Kumar)
Environmental Engineer
(CMC-II)

o/c



DELHI POLLUTION CONTROL COMMITTEE
DEPARTMENT OF ENVIRONMENT, GOVT. OF NCT OF DELHI
5th FLOOR, ISBT BUILDING, KASHMERE GATE, DELHI-06
visit us at : <http://dpcc.delhigovt.nic.in>

10

F.No.DPCC/CMC-II/NGT/OA-355/2022/ 1511-12

Dated: 25/7/22

REMINDER-II

To,

1. **The Commissioner,
Municipal Corporation of Delhi,
Dr. S.P. Mukherjee Civic Center,
JLN Marg, New Delhi-110002**
2. **Conservator of Forests
Department of Forests and Wildlife,
Govt. of NCT of Delhi
A-Block, 2nd Floor, Vikas Bhawan,
I.P. Estate, New Delhi-110002**

Sub:- Compliance to the orders of Hon'ble NGT in OA No. 355/2022 titled "Hari Vs Govt. of NCT of Delhi."

Sir,

Kindly refer to this office letter dated 28.06.2022 (**Copy enclosed**) alongwith joint inspection report dated 22.06.2022 and reminder dated 15.07.2022 (**Copy enclosed**) seeking ATR in Hon'ble NGT matter OA No. 355/2022 titled "Hari Vs Govt. of NCT of Delhi."

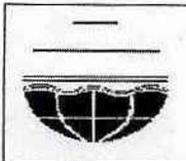
In this regard, it is submitted that no ATR has been received till date. As this matter is getting delayed, you are requested to kindly look into the matter and provide an Action Taken Report urgently so that the same could be filed before Hon'ble NGT before next date of hearing on 16.08.2022.

Yours sincerely,

Encl: As above.

(K. Kumar)
Environmental Engineer
(CMC-II)

OK



DELHI POLLUTION CONTROL COMMITTEE
DEPARTMENT OF ENVIRONMENT, GOVT. OF NCT OF DELHI
5th FLOOR, ISBT BUILDING, KASHMERE GATE, DELHI-06
 visit us at : <http://dpcc.delhigovt.nic.in>

11

F.No.DPCC/CMC-II/NGT/OA-355/2022/

1181-83

Dated:

15/7/22

REMINDER

To,

- | | |
|--|---|
| <p>1. The Commissioner, Municipal Corporation of Delhi, Dr. S.P. Mukherjee Civic Center, JLN Marg, New Delhi-110002</p> | <p>2. Conservator of Forests Department of Forests and Wildlife, Govt. of NCT of Delhi A-Block, 2nd Floor, Vikas Bhawan, I.P. Estate, New Delhi-110002</p> |
| <p>3. SDM (Hauz Khas), Revenue Department, GNCTD, M.B. Road, Saket, New Delhi</p> | |

Sub:- Compliance to the orders of Hon'ble NGT in OA No. 355/2022 titled "Hari Vs Govt. of NCT of Delhi."

Sir,

Kindly refer to this office letter dated 28.06.2022 (Copy enclosed) seeking ATR in Hon'ble NGT matter OA No. 355/2022 titled "Hari Vs Govt. of NCT of Delhi."

In this regard, it is submitted that no ATR has been received till date. As this matter is getting delayed, you are requested to kindly look into the matter and provide an Action Taken Report in this matter by **20.07.2022** so that the same could be filed before Hon'ble NGT before next date of hearing on 16.08.2022.

Yours sincerely,

Encl: As above.


(Ajeeta Dayal Agrawal)
Incharge, (CMC-II)



**GOVERNMENT OF NCT OF DELHI
OFFICE OF THE SUB DIVISIONAL MAGISTRATE (HAUZ KHAS)
DISTRICT MAGISTRATE (SOUTH) OFFICE M.B. ROAD, SAKET,
NEW DELHI-110068**

Tel No. 011-29536904: Email address-hauzkhasdm@nic.in

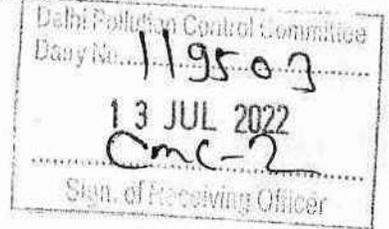
Annexure-5

F. No. 08/SDM/HK/Misc/GC/2022/ 4907

Dated: 08.07.2022

To,

The Delhi Pollution control Committee
Department of Environment Govt. of NCT of Delhi
5th Floor ISBT Building Kashmere Gate,
New Delhi-110006



Sub: Report regarding encroachment upon land behind of Graveyard Near Max Hospital Saket, New Delhi -110017

Sir,

With reference to your letter No. 29569 dated 04.07.2022 regarding aforesaid subject. In this regard, it is to inform you that a field inspection has been carried out through Halqa Patwari on 07.07.2022 regarding encroachment upon land behind of Graveyard near Max Hospital Saket, New Delhi. **Copy of Halqa Patwari Report alongwith photographs is enclosed herewith.**

Yours faithfully,



(ANIL KUMAR)
TEHSILDAR (HAUZ KHAS)

Handwritten signature and date: 07/07/2022

Encl: As Above

Handwritten: Meek 19/07

Handwritten: EE

Handwritten: Sh. Anu

Handwritten: Sh. Nibang (JEE)

Handwritten signature and date: 19/7/22

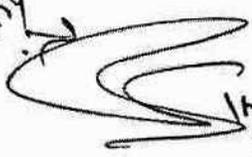
श्रीमान जी,

आशुषा पत्र सं० 29659/2001/14 दिनांक 14/01/2002 के तर्जि
में श्रीमान महिम्तान हीजरानी देखा गया श्रीमान पद देखा गया कि
महिम्तान के कुछ शक्तियां, अर्थात् तथा सुझाव-मौजूदाओं का
दुई है जो लगभग 2000-2500 वर्ग फुट में हो सकती है यह महिम्तान
वर्षों से किसी के अधीन है क्योंकि वहां किसी वर्क बाउंड का
बोर्ड लगा था, वहां से सारा पैसा ही निकला,

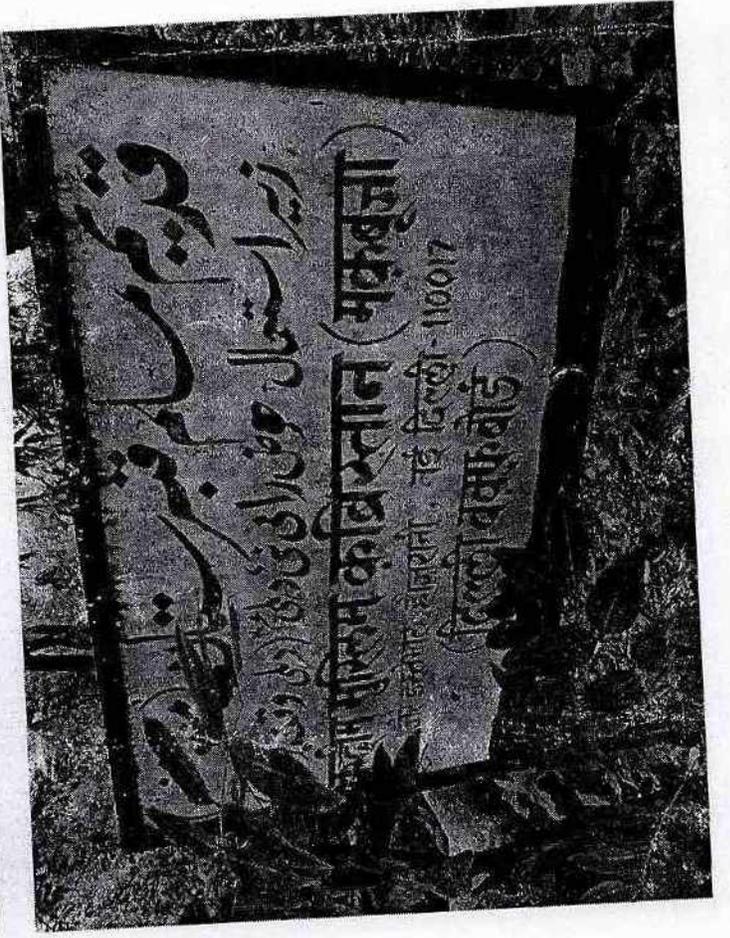
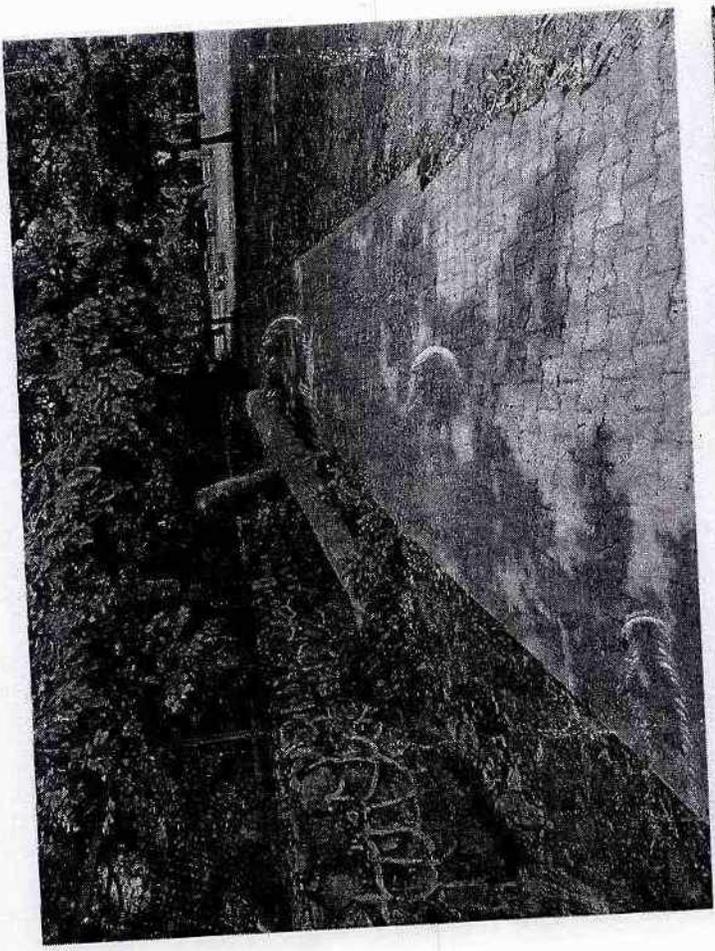
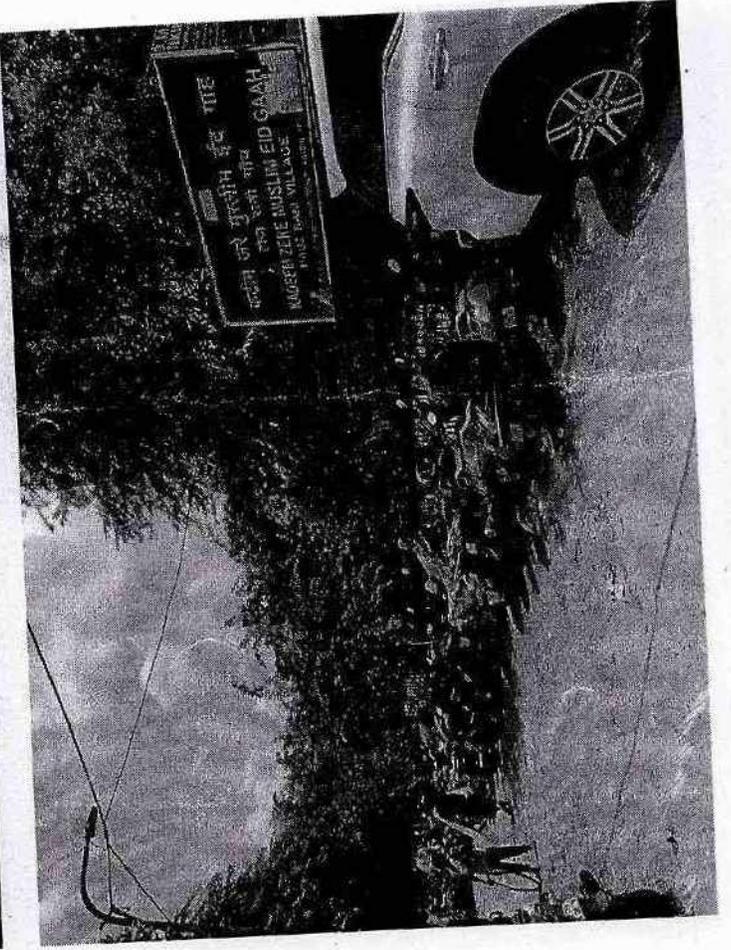
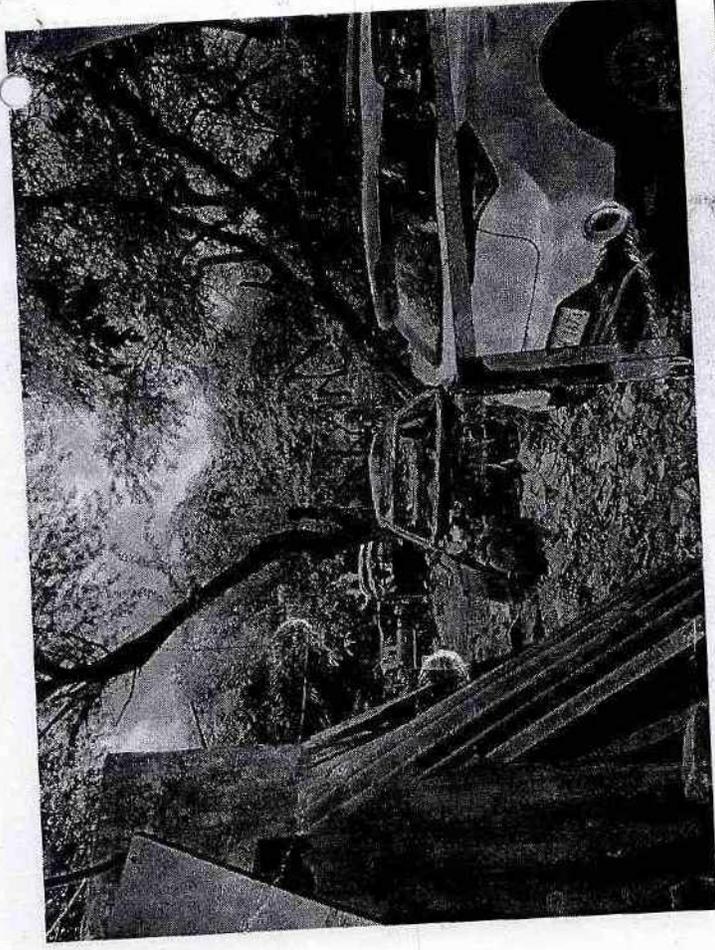
महिम्तान की जगह के 3000 फुट एक पार्क विकसित
किया जा रहा है। इस पार्क में फ्लोर की ओर कुछ
मोटे लंबे वाले पेड़ लगे हैं। कुछ पेड़ अर्जेंटी की ओर
कटे हुए लगे हैं। इस पार्क में कई फुट
पेड़ लगे हैं जिनका नाम भी नहीं बताया है। और
ये पेड़ काफी बड़े हैं जो लगभग 10 फुट से ऊपर
हूए हैं।

श्रीमान के जिन बंधुओं को

दिनांक ज्ञात है

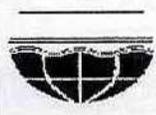

Indradip
8/1/2002

Tehelka





By Speed Post



DELHI POLLUTION CONTROL COMMITTEE
DEPARTMENT OF ENVIRONMENT, GOVT. OF NCT OF DELHI
5th FLOOR, ISBT BUILDING, KASHMERE GATE, DELHI-06
visit us at : <http://dpcc.delhigovt.nic.in>

16

F.No.DPCC/CMC-II/NGT/OA-355/2022/ 1567-68

Dated: 09/09/22

To,

Annexure-6

1. The Commissioner,
Municipal Corporation of Delhi,
Dr. S.P. Mukherjee Civic Center,
JLN Marg, New Delhi-110002
2. Conservator of Forests
Department of Forests and Wildlife,
Govt. of NCT of Delhi
A-Block, 2nd Floor, Vikas Bhawan,
I.P. Estate, New Delhi-110002

Sub:- Action taken report in compliance to the orders of Hon'ble NGT in OA No. 355/2022 titled "Hari Vs Govt. of NCT of Delhi."

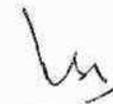
Sir,

This is with reference to the orders of Hon'ble NGT dated 20.05.2022 in OA No. 355/2022 titled "Hari Vs Govt. of NCT of Delhi." regarding encroachment upon land behind graveyard near Max Hospital, Saket, New Delhi and cutting Neem, Babool, Peepal and other trees from the green-belt and have stored scrap material besides burning plastic, polythene bags and electricity wires which results in emission of poisonous gases causing air pollution.

In this regard, several letters for seeking ATR have been sent to your department on 03.08.2022, 25.07.2022, 15.07.2022 & 28.06.2022, but no ATR has been received from your department till date. As the next date of hearing in this case is 28.09.2022, you are requested to kindly look into the matter and issue necessary instruction to provide ATR so that same could be filed before Hon'ble NGT.

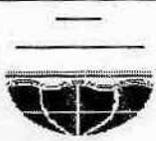
Yours sincerely,

Encl; As above


(Dr. K.S. Jayachandran)
Member Secretary

17

BySpeed Post



DELHI POLLUTION CONTROL COMMITTEE
DEPARTMENT OF ENVIRONMENT, GOVT. OF NCT OF DELHI
5th FLOOR, ISBT BUILDING, KASHMERE GATE, DELHI-06
visit us at : <http://dpcc.delhigovt.nic.in>

F.No.DPCC/CMC-II/NGT/OA-355/2022/1674

Dated: 29/9/22

To,

**The Chief Executive Officer,
Delhi Waqf Board,
5028, Darya Ganj,
New Delhi – 110002.**

Annexure-7

Sub:- Action Taken Report in compliance to the orders of Hon'ble NGT in OA No. 355/2022 titled "Hari Vs. Govt. of NCT of Delhi".

Sir,

This has reference to the orders of Hon'ble NGT dated 20.05.2022 in OA No. 355/2022 titled "Hari Vs. Govt. of NCT of Delhi" regarding encroachment upon land behind graveyard near Max Hospital, Saket, New Delhi and cutting of trees in the green-belt. It is also alleged that the illegal scrap units are storing scrap material besides burning plastic, polythene bags and electricity wires. In compliance of the Hon'ble NGT order an inspection of the area was undertaken by the joint team and a request was sought from SDM office.

In this regard, I am directed to inform you that the land under question pertains to Delhi Waqf Board as per report of Halqa Patwari as conveyed by the Tehsildar (Hauz Khas) vide its letter No. 08/SDM/HK/Misc/GC/2022/4907 dated 08.07.2022 (copy enclosed).

It is, therefore, requested to take necessary action for removal of encroachment from the alleged site and provide Action Taken Report at the earliest to apprise the same to the Hon'ble NGT.

Yours sincerely,


(Ajeeta Dayal Agrawal)
Incharge, (CMC-II)

Encl: As above

Annexure-8

12

GOVT. OF NCT OF DELHI
OFFICE OF THE DY. CONSERVATOR OF FORESTS (SOUTH)
NEAR DR. KARNI SINGH SHOOTING RANGE
TUGHLAKABAD NEW DELHI -110044

Website: forest_delhigovt.nic.in, Mail: dcfsouth.delhi@nic.in

F.No. -01/TO(S)/Requir-Data/HQ-level/2022-23/11621-24

Dated: 26-9-2022

To,

The Conservator of Forests,
Deptt. of Forest & Wildlife,
Govt. of NCT of Delhi, A-Block,
2nd Floor, Vikas Bhawan,
I.P. Estate, New Delhi-110002.

355/CMC II
21/10/22

MS/962
28/9/22

Delhi Pollution Control Committee
Dairy No. 122650
27 SEP 2022
ms
Sign. of Receiving Officer

Sub:- Action Taken Report in compliance of to the orders of Hon'ble NGT in OA No. 355/2022 titled "Hari V/s Govt. of NCT of Delhi"-reg.

Sir,

This is in reference to the directions passed by the Hon'ble National Green Tribunal in the matter of Hari V/s Govt. of NCT of Delhi, OA No. 355/2022, dated 20.05.2022. A joint inspection was conducted by the Joint Committee (DPCC-Nodal Agency, MCD, PS Saket and DCF-South) on 08.06.2022 and 22.6.2022.

The officials of South Forest Division conducted an inspection and no tree offence was found, whereas some of trees were found naturally fallen in the concerned area.

Letters dated 15.7.2022, 03.8.2022, 23.09.2022 were sent to the DDA (the land owning agency of Green Belt area behind max Hospital Saket New Delhi) in regards to carry out a joint inspection along with officials of South Forest Division in order to conduct enumeration of all the trees standing in the said area so that the same could be filed before the Hon'ble National Green Tribunal. However, till date reply of DDA is still awaited.

Encls. As above

[Signature]
26/9/22
Tree Officer & Dy. Conservator of Forest
South Forest Division

Copy to :-

- 1. The PCCF Deptt. of Forest & Wildlife, A-Block, 2nd Floor, Vikas Bhawan, New Delhi
- 2. Dr. K.S. Jayachandran, Member Secretary, DPCC, Deptt of Enviroment, Govt. of NCT of Delhi 5th Floor, ISBT Building, Kashmere Gate Delhi-110006

[Signature]
26/9/22
Tree Officer & Dy. Conservator of Forest
South Forest Division

28/9
Sh. Keshav, 2A
CMC II

[Signature]
29/9/22

06/10

E/E
Sh. Nibung (JRE)

[Signature]
9/10/22



MUNICIPAL CORPORATION OF DELHI
OFFICE OF THE EXECUTIVE ENGINEER-M-IV
SOUTH ZONE SEC-IV, PUSHP VIHAR, NEW DELHI 110017



No.: EE (M)-IV/SZ/2022-23/D-341

Annexure-9

Date: 26/9/2022

To

✓ Sh. K. Kumar
 The Environmental Engineer,
 Department of Environment, D.P.C.C., Govt. of NCT of Delhi
 5th floor, ISBT Building, Khashmiri Gate Delhi -110006

CMC II/4010
 06/10/22

122768
 30 SEP 2022
 CMC-2

Sub: Regarding Compliance to the order of Hon'ble NGT in OA No. 355/2022 titled "Hari Vs Govt. of NCT of Delhi.

Ref. letter: F. No. DPCC/CMC-II/NGT/OA-355/2022/1516-17, dated - 03/08/2022

Sir,

Please refer your letter DPCC/CMC-II/NGT/OA-355/2022/1174-76 dated 28.06.2022 vide which reply on 5 points were sought. The point wise reply is as under :-

| S. No. | Point in letter | Reply |
|--------|--|--|
| 1 | Whether there is any green-belt near Max Hospital Saket New Delhi. | The area in question is known as Hauz rani park , marked as "A" in the enclosed plan. |
| 2 | Whether there is any encroachment on any part of green-belt. | Apparently, there is encroachment on the park land in the shape of Jhuggies, scrap material shope, plastic & polythene bags. |
| 3 | Whether any trees have been cut and removed from the green-belt. | As per inspection report some trees were found fallen naturally as well as cuts by saw. |
| 4 | Whether any person has stored any scrap material or any other equipment or goods in the encroached area. | Yes, some person has stored scrap material, goods in the area. |
| 5 | Whether any plastic, polythene bags or electric wire were / are burnt in the area. | No sign of burning of plastic is noticed |

Action on the encroachment supposed to be taken by the land owning agency. It is not yet verified from revenue Department/land & Estate Department of MCD about the Ownership of the land . However, the matter is being referred to Land & Estate department, MCD to ascertain ownership of the land in Question and action will be taken by MCD after clarification about ownership of said area, if required. Further, MCD will assist, if encroachment removal program is fixed by any other agency i.e. forest/revenue/ASI etc being land owning agency.

Thanking You

Sh. Nibhij (JEE)

Keep in file

"Hari Vs GNCTD"

N. K. Singh
 07/10/22

06/10/22

Ram Charan

26/9/2022
 Ex. Eng-M-IV/SZ
 (RAM CHARAN)
 Executive Engineer (M)-IV
 South Zone, M.C.D.



Bharati School

ज्ञान भारती
मॉडल स्कूल

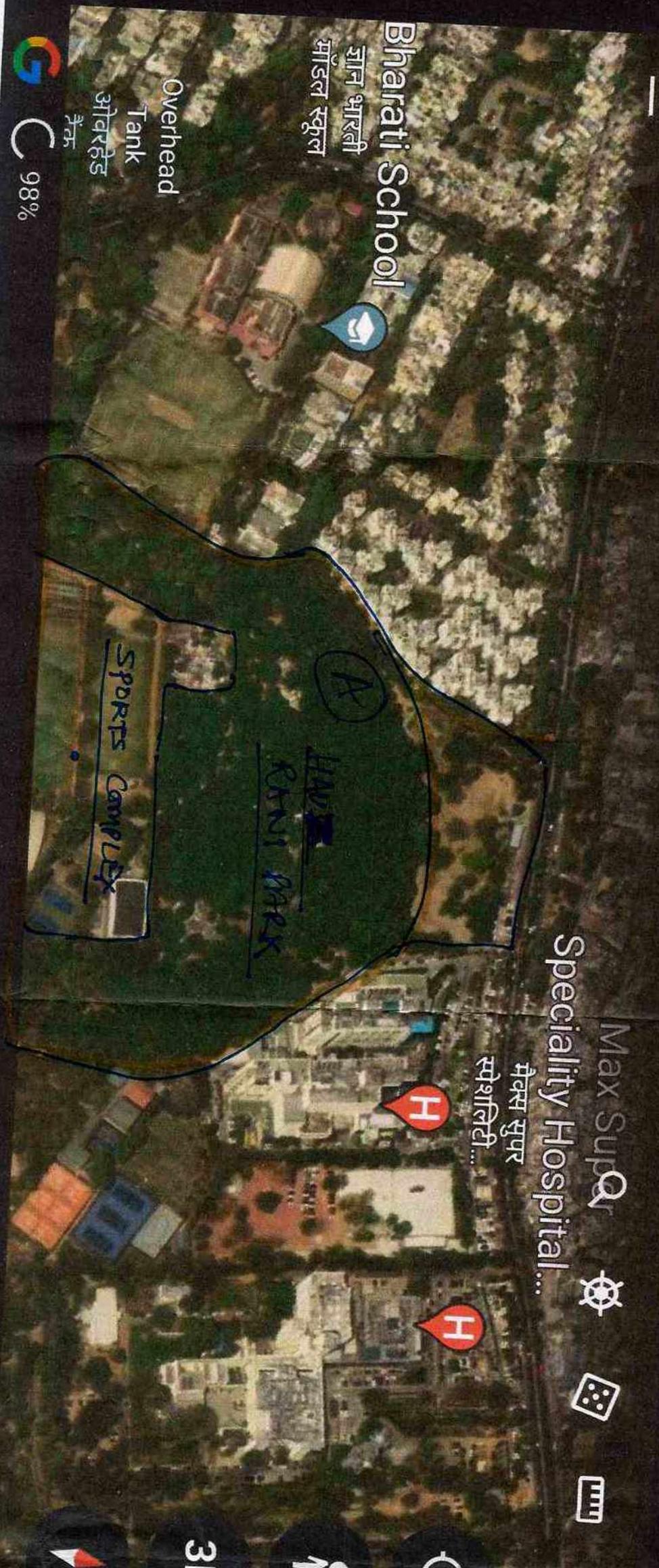
Overhead

Tank

ओवरहेड
टैंक



98%



Speciality Hospital...

Max Super

मैक्स सुपर
स्पेशलिटी...

11.0 KB/S
4G LTE

73



3D



(28°31'37"N 77°12'36"E) 1.00 km

Handwritten:
Tm
5.6.16-5

Printed:
(Issued)
Junior Engineer
M.V. South Zone
M.C.D.